

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.4273
TO BE ANSWERED ON 27.03.2023

LEGISLATION TO PROTECT ANCIENT MONUMENTS FROM ENCROACHING

4273. SHRI NALIN KUMAR KATEEL:
SHRI D.K. SURESH:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government proposes to bring in any legislation to provide more teeth to the Archaeological Survey of India (ASI) to protect ancient monuments from encroachment;
- (b) if so, the details thereof;
- (c) whether the Government is willing to introduce the bill to provide more teeth to the Archaeological Survey of India (ASI) in this budget session of Parliament; and
- (d) if so, the response of the Government in this regard?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND
DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) The Government has taken a decision to examine the legal issues related to construction &(b) related activities around centrally protected monuments and sites.
- (c) The amendment of The Ancient Monuments and Archeological Sites and Remains Act, &(d) 1958 (AMASR Act) is under the consideration of Government. The AMASR Act is administered by Archeological Survey of India (ASI)/Ministry of Culture.
